

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/58/2016
NAME OF THE PETITIONER(S) : Saraswathi
NAME OF THE RESPONDENT(S) : Nagabhushanam Precision Engg Industries P Ltd & 7 Ors
UNDER SECTION : 397/398, 237, 235 & 111A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. Nithyavendan
for
Sankar Narayanan

Counsel for Petitioner



ORDER

Shri K Nithyavendan, proxy counsel for the counsel for petitioner present and reported that the parties have arrived at a settlement and compromise between the parties before the Civil Court and they are also intending to report regarding the compromise arrived at in this matter by the next date of hearing. As per the orders of the Tribunal dated 21.10.2016, counsel for petitioner was directed to serve private notice on all the respondents. Today, they have not reported regarding the service of notice on respondents. Therefore, they are directed to serve private notice on all the respondents and file proof of service by way of an affidavit. Put up on **21.12.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)